

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 878

TO BE ANSWERED ON THE 1ST MARCH, 2016/PHALGUNA 11, 1937 (SAKA)

CULTURAL INTOLERANCE

878. SHRI MALLIKARJUN KHARGE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether instances of cultural intolerance have come to the notice of the Government; and

(b) if so, the details thereof and the action taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): No report of cultural intolerance has been received. "Police" and "Public Order" being State subjects as per the provisions of the Constitution of India, the State Governments are competent to deal with offences under the extant provisions of laws.
